GOVERNMENT OF INDIA DEPARTMENT OF ATOMIC ENERGY

RAJYA SABHA UNSTARRED QUESTION NO. 10

TO BE ANSWERED ON 02.02.2023

Domestic and Foreign Investment in the Production of Atomic Energy

10 Dr. Fauzia Khan:

Will the PRIME MINISTER be pleased to state:

- (a) whether domestic investment in the production of atomic energy is sufficient in the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the amount of domestic and Foreign Direct Investment received over the last five years in the atomic energy sector, year-wise;
- (d) whether there was a substantial increase or decrease in the assistance received from countries in the production of atomic energy, if so, the details thereof; and
- (e) whether any plan has been formulated to promote domestic and Foreign Direct Investment in atomic energy sector, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a)&(b)The capital investment for the nuclear power projects of NPCIL is presently being funded with a debt to equity ratio of 70:30. The equity is funded from internal resources of NPCIL and Government Budgetary Support.
- (c) The present FDI policy (Consolidated FDI Policy of Government) puts atomic energy in the list of prohibited sectors. Thus, no FDI has been received by NPCIL. The details of capital investment (in Rs. crore) made in NPCIL during the last five years, is given below:

Year	2017-18	2018-19	2019-20	2020-21	2021-22
Capital Investment (Rs. crore)	7880.64	11813.00	10041.19	10052.02	14234.73

(d) The Republic of India and the Russian Federation have entered into an Inter-Government Agreements (IGA) to set up Nuclear Power Plants at Kudankulam, Tamil Nadu. There is increase in credit received from Russian Federation with the commencement of construction of Kudankulam Nuclear Power Projects (KKNPP) 5&6 along with Kudankulam Nuclear Power Projects (KKNPP) 3&4.

(e) Government of India has amended the Atomic Energy Act, 1962 in 2015 to enable Joint Ventures of Public Sector Enterprises to set up nuclear power projects to boost domestic investment.
